

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 108**

**CP/2(CH)2024**

**IN THE MATTER OF:**

**Mohd Iqbal Khan**

...

**Appellant**

**Versus**

**Registrar of Companies Jammu And ...  
Kashmir**

**Respondent**

**Under Section: 252(3), CA 2013**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-

**Court Officer**